

IN THE NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Coram: Shri Vijai Pratap Singh
Hon'ble Member (J)
&
Shri Jinan K.R.
Hon'ble Member(J)

C.A.(CAA)No. 289/KB/2017

In the matter of:

The Companies Act 2013;
-And-

In the matter of:

Section 230 read with section 232 of the
Companies Act, 2013 and other applicable
provisions of the Companies Act, 2013;

-And-

In the matter of:

Blackberry Distributors Private Limited, 2,
Red Cross Place, Kolkata- 700 001, West
Bengal;

..Transferor Company 1
-And-

In the matter of:

Ceramic Services Limited, 2, Red Cross
Place, Kolkata- 700 001, West Bengal;

..Transferor Company 2

-And-

In the matter of:

LNR Exports Private Limited, 2, Red Cross
Place, Kolkata- 700 001, West Bengal;

..Transferor Company 3

-And-

In the matter of:

LNR Investments & Trades Private Limited,
2, Red Cross Place, Kolkata- 700 001, West
Bengal;

..Transferor Company 4

-And-

In the matter of:

Mashaal Suppliers Private Limited, 2, Red
Cross Place, Kolkata- 700 001, West
Bengal;

..Transferor Company 5

-And-

In the matter of:

New Delhi Industrial Promotors & Investors
Limited, 2, Red Cross Place, Kolkata- 700
001, West Bengal;

..Transferor Company 6

-And-

In the matter of:

Pioneer Resins & Aromatics Private Limited,
2, Red Cross Place, Kolkata- 700 001, West
Bengal;

..Transferor Company 7

-And-

In the matter of:

Soma Investments Limited, 2, Red Cross
Place, Kolkata- 700 001, West Bengal;

..Transferor Company 8

-And-

In the matter of:

T. K. Ghosh Investment Private Limited, 2,
Red Cross Place, Kolkata- 700 001, West
Bengal;

..Transferor Company 9

-And-

In the matter of:

PACO Exports Limited, 2, Red Cross
Place, Kolkata- 700 001, West Bengal;

..Transferee Company

In the matter of:

1. Blackberry Distributors Private Limited,
2. Ceramic Services Limited,
3. LNR Exports Private Limited,
4. LNR Investments & Trades Private Limited,
5. Mashaal Suppliers Private Limited,
6. New Delhi Industrial Promotors & Investors Limited,
7. Pioneer Resins & Aromatics Private Limited,
8. Soma Investments Limited,
9. T. K. Ghosh Investment Private Limited,
10. PACO Exports Limited,

...APPLICANTS

Counsel on Record:

1. Mr. Chayan Gupta, Advocate]	For the Applicant
2. Ms. Iram Hassan, Advocate]	

Date of pronouncing the order: 06.09.2017

O R D E R

Per Shri Vijai Pratap Singh, Member(J):

This application has been filed by the Applicant Companies, i.e. Blackberry Distributors Private Limited, Ceramic Services Limited, LNR Exports Private Limited, LNR Investments & Trades Private Limited, Mashaal

Suppliers Private Limited, New Delhi Industrial Promotors & Investors Limited, Pioneer Resins & Aromatics Private Limited, Soma Investments Limited, T. K. Ghosh Investment Private Limited and PACO Exports Limited to obtain sanction of this Tribunal to a Scheme of Amalgamation.

As per direction of this Tribunal, the applicant companies have filed a Supplementary Affidavit enclosing the Affidavits with consent of all the Equity as well as Compulsorily Convertible Preference shareholders and also the Affidavits of consent from all the Unsecured Creditors. The applicant companies have no secured creditors.

The applicant companies have not declared in their original application as well as in the Supplementary Affidavit to the extent that whether they are NBFC or not, as some of the applicant companies are investment companies. They have also not declared whether they are registered with the Reserve Bank of India or not.

Accordingly, the Applicant companies are directed to file supplementary affidavit declaring their up-to-date position regarding the above two queries.

Urgent certified copy of this order, if applied for, be issued upon compliance with all requisite formalities.

List the matter for further hearing on 20.09.2017.

Sd/-
(Jinan K.R.)
Member(J)

Sd/-
(Vijai Pratap Singh)
Member(J)

Signed on this, the day of September, 2017